

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5367
ANSWERED ON:09.05.2012
WOMEN DESERTED BY NRI HUSBANDS
Pathak Shri Harin

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the Government is contemplating to establish Marriage Registration office for providing legal and financial assistance to women who have been deserted by their NRI husbands; and

(b) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (b) No, Madam. Legal and financial assistance is already being provided to Indian women who have been deserted by their NRI husbands, by Ministry of Overseas Indian Affairs through Indian Missions abroad. The assistance is for meeting the initial cost and incidental expenses for documentation and filing of cases by Indian women's organizations/NGOs empanelled with the Indian Missions/Posts. Assistance of US\$3000 in the case of developed countries and US\$2000 in developing countries is being provided.